IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.131(ND)/2014

IN THE MATTER OF:

M/s. Delhi Towers and Estates Pvt. Ltd.

Applicant/petitioners

Vs.

M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

Respondents

Order under Section of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner For the Respondent

ORDER

Even on the second call, no one has put in appearance on behalf of the petitioner. The respondent has already been proceeded ex-parte. One last opportunity is granted to the petitioner to address arguments.

List the matter on 20th September, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

- Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017 V. Sethi